

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:547  
ANSWERED ON:23.07.2015  
Sale of Land of Mills by NTC  
Sawant Shri Arvind Ganpat

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the National Textile Corporation (NTC) has taken the decision to sell the land of the Sitaram Mill, Jam Mill, Indu Mill No. 4, Kohinoor Mill Nos. 1 and 2, Madhusudan Mill, Finlay Mills, JV Mills, Gold Mohur Mill, New City Mill, Apollo Mill, Indu Mill No. 1;
- (b) if so, the details thereof;
- (c) whether the NTC has decided to construct the houses for the mill workers on these lands by making an agreement with the buyer or the NTC will go for joint venture for the development of this land keeping some land reserved for the housing of the mill workers; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE)  
IN THE MINISTRY OF TEXTILES  
(SHRI SANTOSH KUMAR GANGWAR)

- (a): No such decision has been taken by NTC in this regard.
- (b): Does not arise.
- (c): No such decision has been taken by NTC in this regard.
- (d): Does not arise.

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